

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-516**

IB-2414/ND/2019

(1) New IA/1103/2021

(2) New IA/1072/2021

(3) IA/2153/2020

**IN THE MATTER OF:**

Argus Global Logistics Pvt Ltd

V/s

Stockflow Express Pvt Ltd

....Applicant

....Respondent

**SECTION**

U/s 9 IBC

Order delivered on 23.03.2021

**CORAM:**

SHRI ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,  
HON'BLE MEMBER (TECHNICAL)

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Since, it is mentioned in the daily cause list, after 3 PM only Companies Act cases shall be taken up. Therefore, due to paucity of time, list this matter on **04.05.2021**.

  
(Anil Kumar)

(Court Officer, C-V)